

COURT NO. 6
THE HONOURABLE SMT JUSTICE P.SREE SUDHA

**To be heard on Monday the 18th day of November 2024 (AT 10:30 AM - HYBRID MODE) NOTE-For
Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -
<https://tshc.vconsol.com/login>**

(MOTION LIST)

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY</u>				
1	AS/623/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	SRINIVASA RAO MADIRAJU		SURYAPET
2	AS/624/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Stay Petition)	NIZAMPUR CHANDRA SEKHAR		KARIMNAGAR

COURT NO. 6**THE HONOURABLE SMT JUSTICE P.SREE SUDHA****To be heard on Monday the 18th day of November 2024(AFTER MOTION LIST)****(DAILY LIST)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR DISMISSAL				
3	AS/235/1997	A K JAYAPRAKASH RAO	SOURABH AGARWAL R-1-ABATED VIDE C.O.DT.26/07/2017 RR-2 & 3-APP BY M/S V.RAVINDER RAO R-4-DIED PROPOSED LRS OF RR-5 TO 8 PROOF OF MEMO(PAPER PUBLICATION IN JANATHA TELUGU DAILY NEWS PEPER HYDERABAD EDITION)FILED VIDE USR NO.65068/2021 FOR RR-5 TO 8 MEMO FILED VIDE USR NO.39233/21	ADILABAD
4	CCCA/263/2001	M R HARSHA	KOTA SUBBA RAO	HYDERABAD
5	CCCA/4/2002 CCCA/247/2002	ASHOK KUMAR AGARWAL	MOHD MOIN AHMED QUADRI MOHD MAZHAR ALI (R2) K S MURTHY (R1) R-1: DISMISSED FOR DEFAULT C.O.DT.26.4.2011. RR: 3 &4: APP BY SRI MOHD. NAZAR ALI. RR:5 & 6: DISMISSED FOR DEFUALT C.O.26.4.2011. R-7:APP BY SRI K.S. MURTHY. RR: 8 TO 12: DEISMISSED FOR DEFAULT C.O.DT.26.4.2011. Memo filed vide USR NO.66532/2022. Memo filed by the appellant vide USR No.66532/2022. Counter Affidavit filed by R-13 vide USR Nos.78944/22, 78948/22, 78950/22, 78951/22, 78955/2278956/22, dt.05.9.2022. Counter Affidavit filed vide USR No.78944/2022, dt.5.09.2022.	HYDERABAD
6	CCCA/247/2002	KARNAM RAMESH M RAMAIAH	MOHD MAZHAR ALI P SHIV KUMAR (R1) R-1: DISMISSED FOR DEFAULT C.O.DT.26.4.2011. RR: 3 &4: APP BY SRI MOHD. NAZAR ALI. RR:5 & 6: DISMISSED FOR DEFUALT C.O.26.4.2011. R-7:APP BY SRI K.S. MURTHY. RR: 8 TO 12: DEISMISSED FOR DEFAULT C.O.DT.26.4.2011. Memo filed vide USR NO.66532/2022. Memo filed by the appellant vide USR No.66532/2022. Counter Affidavit filed by R-13 vide USR Nos.78944/22, 78948/22, 78950/22, 78951/22, 78955/2278956/22, dt.05.9.2022. Counter Affidavit filed vide USR No.78944/2022, dt.5.09.2022.	HYDERABAD
7	CCCA/29/2002 IA 4/2002(XOBJ 55565/2002)(Direction Petition) IA 1/2003(CMP 7061/2003)(Condone Delay Petition)	Y VASUDEVA RAO	RR-1 & 2 DISD FOR DEFAULT C/O.DT.26- 04-2011. RR-3 APP BY M/S V.L.N.GOPALA KRISHNA MURTHY ADV. RR-4 DISD FOR DEFAULT C.O.DT.26-04- 2011. RR-N/S SERVED.	HYDERABAD
8	CCCA/76/2002	Y VISWESWARA RAO		HYDERABAD
9	AS/1848/2002 IA 1/2017(ASMP 3215/2017)(Implead Petition) AS/1247/2002	C NAGESWARA RAO	N JAYASURYA N ASHWANI KUMAR (R3) K V SIVA PRASAD	RANGA REDDY

10	AS/1247/2002 IA 4/2002(CMP 77203/2002)(Injunction Petition) IA 1/2003(CMP 25344/2003)(Vacate Stay Petition) IA 2/2017(ASMP 17603/2017)(Implead Petition)	C NAGESWARA RAO	K NANDAIAH N ASHWANI KUMAR (R3) J KANAKAIAH K V SIVA PRASAD N JAYASURYA (R4)	-
11	CCCA/180/2003	V RAMAKRISHNA REDDY	FAIZ AHMED SIDDIQUI(PARTY IN PERSON) P SURENDRA BABU (R3)	HYDERABAD
12	AS/728/2003	MURLI NARAYAN BUNG	SR-SERVED	HYDERABAD
13	CCCA/353/2007	P VINAYAKA SWAMY (SC FOR APSRTC)	PRAMOD SINGH THAKUR SINGH (R13)	HYDERABAD
14	AS/96/2011 IA 2/2011(ASMP 368/2011)(Suspension Petition)	Y V RAVI PRASAD	SREENIVASA RAO RAVULAPATI RR1 & 2-APP BY SREENIVASA RAO RAVULAPATI RR-3,6,8 & 11-SERVED RR-4 & 5-DIED VIDE C.T. RR-7,9 & 10--DISMISSED FOR DEFAULT AS PER C.O.DT.15.02.2024.	KHAMMAM
15	CCCA/9544/2013/(Filing No.) IA 1/2013(CCCAMP 507/2013)(Leave Petition) IA 3/2013(CCCAMP 12913/2013)(Injunction Petition)	Dr. C S CHAKRAVARTHY	V DYUMANI V AMAR KUMAR (R77) RR-1 TO 5 NOTICE SERVED, MEMO FILED VIDE USR NO 894/2014.	HYDERABAD
16	CCCA/12132/2013/(Filing No.) IA 1/2013(CCCAMP 445/2013)(Condone Delay Petition) IA 3/2013(CCCAMP 12134/2013)(Injunction Petition) IA 1/2014(CCCAMP 62/2014)(L R Petition)	M A MUJEEB	SR-NOTICE SERVED. MEMO FILED VIDE USR NO 1132/2013.	HYDERABAD
17	CCCA/193/2015 IA 1/2018(Extension Petition)	A SURYANARAYANA	R SWARNALATHA V HARI HARAN (R11)	HYDERABAD
18	AS/744/2015 IA 1/2016(ASMP 125/2016)(Extension Petition) IA 1/2017(ASMP 310/2017)(Permission Petition) IA 2/2017(ASMP 311/2017)(Vacate Stay Petition)	SRINIVASA RAO MADIRAJU	Y UPENDRA SR-APP BY M/S Y UPENDRA	KHAMMAM
19	CCCA/148/2016	SUDHAKAR RAO KULKARNI	RAVI KONDAVEETI MATERIAL PAPERS FILED VIDE USR NO.65471/2023.	HYDERABAD

ADMISSION

20	AS/590/2024 IA 2/2024(Injunction Petition)	GAJANAND CHAKRAVARTHI	RR-1 AND 2 DIED VIDE C.T. RR-3 TO 5 NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	ADILABAD
21	CC/1075/2024 IA 1/2024(Direction Petition)	MOHD MAJID KHAN	A SATYASIRI	HYDERABAD
22	CC/2238/2024	M SALEEM		SANGAREDDY

INTERLOCUTORY

23	AS/408/2003 IA 1/2023(Set Aside Petition)	V VENKATARAMANA	RESU MAHENDER REDDY	RANGA REDDY
24	CCCA/121/2008 IA 1/2011(CCCAMP 247/2011)(L R Petition) CCCA/122/2008	B ADINARAYANA RAO	S MALLA RAO MAYUR MUNDRA (R4) MAYUR MUNDRA (R2) RR-1 DIED AS PER LR,S RR 5 TO 7. RR-2 & 4 APP BY M/S MAYUR MUNDRA ADV. RR-3 NOTICE SERVED.	HYDERABAD
25	CCCA/122/2008	MAYUR MUNDRA	S MALLA RAO SRINIVASA RAO BODDULURI (R13)	HYDERABAD
26	AS/433/2011 IA 1/2024(Implead Petition)	M DAMODAR REDDY	JAGATHPAL REDDY KASI REDDY (R2) S NAGESH REDDY R-1-NOT NECESSARY PARTY VIDE C.T. RR2 & 3-NS-NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	RANGA REDDY
27	AS/39/2014 IA 3/2014(XOBJ 1472/2014)(Petition for Grounds) IA 5/2014(ASMP 1989/2014)(Condone Delay Petition)	M.V. PRATHAP REDDY	A S C BOSE VIJAY B PAROPAKARI (R14) RR1 TO 3 APP BY M/S A S C BOSE R2 APP BY M/S VIJAY B PAROPAKARI RR 4 & 5 PROOF OF MEMO FILED (PAPER PUBLICATION) FILED EENADU TELUGU DAILY RR DISTRICT EDITION FILED VIDE USR NO. 1393/13	RANGA REDDY
28	AS/567/2015 IA 1/2015(ASMP 1640/2015)(Amendment Petition) IA 2/2015(ASMP 1641/2015)(Injunction Petition)	K SANKARAYYA	MOGILI ANAVENI S BHOOMA GOUD (R6) COUNTER AFFIDAVIT FILED VIDE USR NO.60258/2022	RANGA REDDY
29	CCCA/132/2018 IA 1/2019(-) IA 4/2023(Addl. Evidence Petition)	DAMODAR MUNDRA	A DEEPTHI R A ACHUTHANAND (R1) R A ACHUTHANAND (R12) R A ACHUTHANAND (R3) R A ACHUTHANAND (R14) R A ACHUTHANAND (R7) R A ACHUTHANAND (R2) R A ACHUTHANAND (R8) R A ACHUTHANAND (R9) R A ACHUTHANAND (R11) R A ACHUTHANAND (R10) R A ACHUTHANAND (R15) R A ACHUTHANAND (R13) R A ACHUTHANAND (R16) R A ACHUTHANAND (R5) R A ACHUTHANAND (R4) Respondents 1 to 16: App by A Deepthi, Advocate Counter Affidavit filed vide USR No. 62467/19, dt. 25.10.2019. court slip case for 17-04-2023. Memo filed vide USR NO.41642/2023, dt.24.04.2023. MEMO FILED VIDE USR NO.52760/2023 COUNTER AFFIDAVIT FILED VIDE USR NO.83132/2023 AFFIDAVIT FILED VIDE USR NOS.83221, 83223, 83225, 83227, 83229, 83230 AND 83231 OF 2023 AFFIDAVIT FILED VIDE USR NO.86755/2023 MEMO FILED VIDE USR NO.88283/2023 COUNTER FILED VIDE USR NO.88284/2023 COUNTER AFFIDAVIT FILED VIDE USR NO.98154/2023. REPLY COUNTER AFFIDAVIT FILED VIDE USR NO.98150/2023.	HYDERABAD
30	CCCA/400/2018 IA 2/2018(Receive Docs Petition)	B SHANKER	P SHRAVAN KUMAR GOUD SR: App by Sri P. Shravan Kumar Goud, Advocate.	HYDERABAD

31	AS/76/2019 IA 2/2020(Vacate Stay Petition) IA 3/2020(Direction Petition)	MADHUSUDAN REDDY GAVINOLLA	M/S HARSHEET REDDY LAW FIRM MD SHARFUDDIN RR-1 & 2-App. by A.Krati Kumar Reddy (10092) vide SR No.22970/2019. Memo filed vide USR No.23092/2019 COUNTER AFFIDAVIT FILED VIDE USR NO 43015/2021 DATED 28/07/2021.	MAHABUBNAGAR
32	AS/292/2019 IA 1/2020(Stay Petition)	V RAVI KIRAN RAO	M RAM MOHAN REDDY	KARIMNAGAR
33	AS/237/2020 IA 1/2023(Modification) AS/238/2020	R A ACHUTHANAND	G PURUSHOTHAM RAO CAVEAT FILED BY M/S G.PURUSHOTHAM RAO (6435)FOR-SR SOLE APPELLANT-NS-NOT YET RETURNED.	RANGA REDDY
34	AS/238/2020	R A ACHUTHANAND	G PURUSHOTHAM RAO CAVEAT FILED BY M/S G.PURUSHOTHAM RAO(6435) FOR R-1 RR-2 & 3-SERVED SOLE APPELLANT-NS-NOT YET RETURNED.	RANGA REDDY
35	AS/113/2023 IA 1/2024(Extension Petition)	S SURENDER REDDY	NAZEER KHAN SR-AP BY M/S NAZEER KHAN COUNTER AFFIDAVIT FILED VIDE USR NO. 39232/2023.	ADILABAD
36	AS/300/2023 IA 2/2023(Condone Delay Petition) IA 3/2023(Direction Petition)	B DEVADAS	GP FOR APPEALS L PRABHAKAR REDDY SC FOR TSIIC (R2) RR-1 AND 2 BATTU DUE AS PER COURT ORDER DATED 25/07/2023. PROOF OF SERVICE NOT FILED. COUNTER AFFIDAVIT FILED VIDE USR NO.50386/2024 REPLY AFFIDAVIT FILED VIDE USR NO.86776/24 CONDONE DELAY FILED VIDE USR NO.92116/24	SANGAREDDY
37	CRP/1246/2023 IA 1/2024(Dispense with Petition) IA 2/2024(Review Petition)	KURITI BHASKARA RAO	VIKRAM RAGI SR - APP. BY MR. VIKRAM RAGI (CAVEATOR)	RANGA REDDY
38	AS/63/2024 IA 1/2024(Injunction Petition)	N GANGADHAR	HARI SREEDHAR (R15) CAVEAT FILED BY M/S HARI SREEDHAR FOR RR-15 & 16 PROOF OF MEMEO FILED VIDE USR NO 51011/2024 FOR- REPOSDENDS WERE RR-1 TO 3, 8,9,11- (POSTAL TRACK CONSIGEMENT REPORT) R-6- (ADDRESSE LEFT) VIDE MEMO RR-7,10,12,13 & 14-(NO SUCH PERSON) VIDE MEMO R-4-DIED VIDE C.T. R-5-SERVED RR-8 & 9-SERVERD VIDE MEMO COUNTER AFFIDAVIT FILED VIDE USR NO.19409/2024. PROOF OF SERVICE FILED VIDE USR NO.111296/24	WARANGAL
39	CCCA/140/2024 IA 1/2024(Stay Petition) IA 2/2024(Receive Docs Petition) IA 3/2024(Modification)	B VAMSHIDHAR REDDY	T S PRAVEEN KUMAR CAVEAT FILED BY M/S. T S PRAVEEN KUMAR FOR SR. COUNTER AFFIDAVIT FILED VIDE USR NO.107623/2024.	HYDERABAD
40	AS/159/2024 IA 2/2024(Vacate Stay Petition)	K RATHANGA PANI REDDY	N PRAVEEN REDDY SR-APP BY M/S N PRAVEEN REDDY	NAGARKURNOOL

41	CCCA/163/2024 IA 1/2024(Suspension Petition) IA 2/2024(Injunction Petition)	P NAGESH	K CHAITANYA (R8) CAVEAT FILED BY M/S K CHAITANYA FOR RR-7 & 8 RR-1 3 TO 6 NOTICE SENT NOT YET RETURNED. RR-2 DIED VIDE C.T. RR-7 & 8 CAVEAT FILED BY M/S K CHAITANYA ADV.	HYDERABAD
42	CCCA/172/2024 IA 1/2024(Suspension Petition)	MOHAMMAD ADNAN	V V RAGHAVAN CAVEAT FILED BY M/S. V V RAGHAVAN FOR SR.	HYDERABAD
43	AS/188/2024 IA 2/2024(Injunction Petition)	SRINIVAS VELAGAPUDI	GP FOR APPEALS RR-1 TO 4-APP BY GP FOR APPEALS PROOF OF SERVICE FILED VIDE USR NOS.38169+40330/2024. PROOF OF SERVICE FILED VIDE USR NO.61414/2024. LETTER FROM RDO, CHEVELLA, VIDE LR.NO.A2/1435/2024 DT.20.07.2024.	RANGA REDDY
44	AS/200/2024 IA 1/2024(Injunction Petition)	B MAHENDER REDDY	T SRUJAN KUMAR REDDY R-1-(ADDRESSE MOVED)VIDE POSTAL ENDORSEMENT ENDORSEMENT R-2-(INSUFFICIENT ADDRESS)VIDE POSTAL ENDORSEMENT R-3--SERVED RR-4 & 5-(INSUFFICIENT ADDRESS)VIDE MEMO USR NO.89549/24 PROOF OF SERVICE FILED VIDE USR NO.101325/24	KAMAREDDY
45	AS/278/2024 IA 2/2024(Condone Delay Petition)	GADDAM KIRAN KUMAR	L VENKATESHWAR RAO (R33)	SANGAREDDY
46	AS/295/2024 IA 1/2024(Injunction Petition)	MALLESHAM M	MD ABDUL RAHMAN (R2) R-1-DIED VIDE C.T. R-2-APP BY M/S M A RAHMAN R-3-(POSTAL TRACKING REPORT)VIDE MEMO FILED USR NO.89218/24	PEDDAPALLI
47	AS/311/2024 IA 1/2024(Injunction Petition)	PAPAI AH PEDDAKULA	K JAGADISHWAR REDDY B RAVEENDRA BABU (R4) A VENKATACHARY (R3) CAVEAT FILED BY M/S K JAGADISHWAR REDDY FOR R-2 R-3-APP BY M/S A VENKATACHARY RR-1 & 4-(SERVED)VIDE MEMO USR NO.73494/2024. COUNTER AFFIDAVIT FILED VIDE USR NO.80250/2024. MEMO FILED VIDE USR NO.101710/24	YADADRI BHUVANAGIRI
48	AS/316/2024 IA 1/2024(Suspension Petition) IA 2/2024(Extension Petition) IA 3/2024(Vacate Stay Petition)	SETTY RAVI TEJA	P SRINATH SR-APP BY M/S P SRINATH MEMO FILED VIDE USR NO.63980/2024	SURYAPET
49	AS/419/2024 IA 1/2024(Injunction Petition)	G L NARASIMHA RAO	RR-1 TO 7--SERVED MEMO FILED VIDE USR NO.79111/2024. MEMO FILED VIDE USR NO.86478/24	NIZAMABAD
50	AS/447/2024 IA 2/2024(Injunction Petition)	SRINIVASA RAO PACHWA	RR1 & 2 NS THROUGH RPAD AS PER CASE ADMT DTD.28/8/2024 MEMO FILED VIDE USR NO.89916/24	RANGA REDDY
51	AS/485/2024 IA 1/2024(Stay Petition)	AADESH VARMA	RR-1 TO 3-(NO SUCH PERSON)VIDE- MEMO FILED USR NO.92035/2024	RANGA REDDY
52	AS/538/2024 IA 1/2024(Stay Petition)	E VISHWA PRASAD		PEDDAPALLI

53	AS/539/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Stay Petition)	K JAGADISHWAR REDDY	RR-1 DIED VIDE C.T. RR-2 TO 4 NOTICE SENT NOT YET RETURNED. PROOF OF SERVICE NOT FILED.	YADADRI BHUVANAGIRI
54	AS/543/2024 IA 1/2024(Injunction Petition)	P GIRI KRISHNA	R RANGANATHAN (R2) R RANGANATHAN (R3) R-1-NS NOT YET RETURNED RR-2 & 3-APP BY M/S R RANGANATHAN PROOF OF SERVICE NOT FILED FOR R- 1 MEMO FILED VIDE USR NO.110245/2024	RANGA REDDY
55	AS/544/2024 IA 2/2024(Stay Petition)	P VISHNUVARDHANA REDDY	SR- NS THROUGH RPAD AS PER C.O. DTD.22/10/2024	WARANGAL
56	AS/574/2024 IA 1/2024(Permission Petition) IA 2/2024(Stay Petition)	NOMOS VISTAS THE LAWYERS	SR-BATTA DUE AS PER COURT ORDER DATED 25/10/2024. PROOF OF SERVICE NOT FILED.	NIZAMABAD
57	AS/614/2024 IA 1/2024(Suspension Petition)	T SURYA SATISH	T VENUGOPAL CAVEAT FILED BY M/S. T VENUGOPAL FOR R-1.	RAJANNA SIRCILLA
FOR HEARING				
58	AS/468/2015	M R S SRINIVAS	RR1 TO 2 SERVED THROUGH COURT IN ASMP 1332/15 R3 NS NOT YET RETURNED.	ADILABAD
59	CCCA/127/2017	AADESH VARMA	S BALCHAND MUDDANA KOTESWARA RAO (R18) (BOTH THE PETITIONERS AND RESPONDENTS COUNSELS, AND RESPECTIVE PARTIES ARE REQUESTED TO APPEAR IN THE COURT PHYSICALLY Memo Proof of Service filed vide USR No./36199/21022, 18.04.2022.	HYDERABAD
60	AS/303/2019	S SIVA SHANKER	S S R MURTHY R-1-APP BY M/S S.S.R.MURTHY R-2--SERVED R-3-NS NOT YET RETURNED R-4-(PARTY LEFT)VIDE POSTAL- ENDORSEMENT	RANGA REDDY
FINAL HEARING				
61	CCCA/59/2000 CCCA/159/2000	KOWTURU PAVAN KUMAR	B NALIN KUMAR	HYDERABAD
62	CCCA/159/2000	B NALIN KUMAR	KOWTURU PAVAN KUMAR	HYDERABAD
63	AS/2915/2000	M V DURGA PRASAD	PODILA HARI PRASAD R-1-SERVED R-4-DIED VIDE C.T. RR-2 & 3-(NO SUCH ADDRESS NEAR CENTER)VIDE MEMO FILED USR NO.3186/17 MEMO FILED VIDE USR NO.46968/2022 FOR RR-2 & 3	KHAMMAM
64	CCCA/43/2002		GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA RR:1 TO 4: SERVED ON 8.3.2002. APPELLANT COUNSEL APP. BY MR.V.JOGAYYA SHARMA. SOLE APPELLANT-RETURNED UNSERVED WITH AN ENDORSMENT (NO SUCH PERSON IN THIS DOOR NO). PROOF OF SERVICE NOT FILED.	HYDERABAD
65	CCCA/97/2002	CH DHANAMJAYA	SR-NOTICE SERVED.	HYDERABAD

66	AS/377/2003	A ANJI REDDY	RR1 AND 4-DISMISSED FOR DEFAULT VIDE C.O.DT.14.02.2011 R2-SERVED R3-DISMISSED FOR DEFAULT VIDE C.O.DT.19.12.2011	RANGA REDDY
67	AS/94/2009	VAJJHALA SATYANARAYANA PRASAD	TARUN G. REDDY MEMO FILED VIDE USR NO. 56025/2023.	MEDAK
68	AS/842/2010	B MAHENDER REDDY	NALLA MUKUNDA REDDY VIJAY KUMAR PANUGANTI (R7) VIJAY KUMAR PANUGANTI (R2) N MUKUNDA REDDY RAVI (R3) VIJAY KUMAR PANUGANTI (R5) VIJAY KUMAR PANUGANTI (R6) R1-DIED AS PER LRS RR5 TO 7 RR2 & 3-PROOF OF PAPER PUBLICATION FILED VIDE USR NO.93500/2023. R4-SERVED RR5 TO 7-APP BY VIJAY KUMAR PANUGANTI AFFIDAVIT FILED VIDE USR NO. 17438/2023. PROOF OF SERVICE MEMO FILED VIDE USR NO.49496/2023.	MEDAK
69	AS/286/2011	M GOVIND REDDY	VIVEK JAIN V B SUBRAHMANYAM (R135) RR-1 & 2-APP BY M/S VIVEK JAIN RR-3 TO 5-" UNCLAIMED "VIDE MEMO FILED USR NO.537/14	RANGA REDDY
70	CCCA/59/2013	MANDA ADAM		HYDERABAD
71	AS/434/2016	S MALLA RAO	M.V. PRATAP KUMAR	RANGA REDDY
72	CCCA/77/2019 CCCA/33/2019 CCCA/70/2019	RUPENDRA MAHENDERA	DIDA VIJAYA KUMAR RR-1&2:SRI D. VIJAYA KUMAR, ADVOCATE,	HYDERABAD
73	CCCA/33/2019	RUPENDRA MAHENDERA	K SHASHIDAR GOUD (R1)	HYDERABAD
74	CCCA/70/2019	RUPENDRA MAHENDERA	RR-1 TO 3: SRI D. VIJAYA KUMAR, ADVOCATE.	HYDERABAD
<u>PART-HEARD</u>				
75	CRP/1082/2021 IA 1/2021(Suspension Petition) IA 2/2021(Vacate Stay Petition) CRP/1080/2021 CRP/1081/2021 CRP/1086/2021	YELSHETTEY MAHESWAR	SHYAM S AGRAWAL RAKESH SANGHI (R18) R1 APP BY M/S. SHYAM S. AGRAWAL, ADVOCATE. RR 5 TO 8, 12 TO 17 NOT NECESSARY VIDE CT. R10 SERVED, RR2 TO 4,9,11 FRESH NOTICE SENT NOT YET RETURNED. MEMO FILED VIDE USR NO. 48710/21, RR18 AND 19 RETD UNSERVED INSUFFICIENT ADDRESS VIDE MEMO USR NO. 36144/2023.	RANGA REDDY
76	CRP/1080/2021 IA 1/2021(Suspension Petition) IA 2/2021(Vacate Stay Petition) IA 3/2021(Additional Documents Petition)	YELSHETTEY MAHESWAR	SHYAM S AGRAWAL RAKESH SANGHI (R10) R1 APP BY M/S. SHYAM S. AGRAWAL, ADVOCATE. RR 5 TO 9 NOT NECESSARY VIDE CT. MEMO FILED VIDE USR NO.48707/21, 56153/21. M/S RAKESH SANGHI APP FOR LRS IN IANO.1/23. RR2 TO4 FRESH NOTICE SENT NOT YET RETURNED. RR 10 AND 11 RETURNED UNSERVED PROPOSED RESPONDENTS INSUFFICIENT ADDRESS VIDE MEMO USR NO. 36141/2023 IN I.A. NO. 1/2022.R2-DIED PER LRS.	RANGA REDDY

77	CRP/1081/2021 IA 1/2021(Suspension Petition) IA 2/2021(Vacate Stay Petition) IA 1/2022(L R Petition)	YELSHETTEY MAHESWAR	SHYAM S AGRAWAL RAKESH SANGHI (R14) R1 APP BY SHYAM S.AGRAWAL, ADVOCATE. RR 5 TO 9 NOT NECESSARY VIDE CT. R13 SERVED. MEMO FILED VIDE USR NO.48708/21. RR2 TO4, 12, 10, 11 FRESH NOTICE SENT NOT YET RETURNED. M/S RAKESH SANGHI APP FOR LRS IN IANO.1/23. RR14 AND 15(PROPOSED RESPONDENTS) RETURNED UNSERVED VIDE MEMO USR NO. 36142/2023 IN I.A. NO. 1/2022.	RANGA REDDY
78	CRP/1086/2021 IA 1/2021(Suspension Petition) IA 2/2021(Vacate Stay Petition)	YELSHETTEY MAHESWAR	SHYAM S AGRAWAL RAKESH SANGHI (R89) R1 APP BY M/S. SHYAM S.AGRAWAL, ADVOCATE. RR2 TO 4 FRESH NOTICE SENT, NOT YET RETURNED. RR 5 TO 88 NOT NECESSARY VIDE CT. MEMO FILED VIDE USR NO.48712/21. M/S RAKESH SANGHI APP FOR LRS IN IANO.1/23 RR89 & 90 (PROPOSED RESPONDENTS) RETURNED UNSERVED INSUFFICIENT ADDRESS VIDE MEMO USR NO. 36143/2023 IN I.A. 1/2022	RANGA REDDY